

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO. 2420
TO BE ANSWERED ON 10/12/2024

ACCESSIBILITY OF PUBLIC BUILDINGS

2420. Ms. Praniti Sushilkumar Shinde:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the measures taken by the Government to make public buildings more accessible to persons with disabilities under the Accessible India Campaign;
- (b) whether the Government conducts regular access audits of public buildings; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B. L. VERMA)

(a) : Under the Accessible India Campaign, the Central Government conducted access audit of 1671 State/UT Government owned Public Buildings and based on the same provided financial assistance to State/UT Governments for making 1314 buildings accessible. Further, Central Public Works Department has also retrofitted 211 numbers of Ministry of Housing and Urban Affairs (MoHUA)-owned buildings and 889 buildings of other Departments/ Ministries maintained by CPWD.

(b) to (c): Since 'Works, lands and buildings vested in or in the possession of the State' is a State subject, in order to facilitate States/UTs, Department of Empowerment of Persons with Disabilities (DEPwD) has empanelled and published details of 59 access auditors/ auditing firms and the said list has been circulated to all States/UTs and other Ministries/ Departments also. The appropriate authorities directly avail the services of these empanelled auditors/ firms.
